

LOK SABHA

*Friday, April 21, 1972/  
Vatsakha 1, 1894 (Saka)*

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR):  
Before we start the questions, may I make  
a humble submission ?

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): During question hour?  
Then we shall also have the same right  
afterwards.

SHRI RAJ BAHADUR: This is for the  
information of the House. This is for the  
convenience of the House and with the  
permission of the Chair.

SHRI JYOTIRMOY BOSU: In that case,  
the same privilege shall remain with us also.

MR. SPEAKER: He met me. I think  
this is about the programme of the House.  
This is the last day of the week. I thought  
members must be informed of this now because  
immediately after question hour some  
members leave. This just for information.  
There is nothing new, no type of new proce-  
dure, request or motion for consideration.  
This is an information which it is very essen-  
tial to convey to the House because members  
may leave after the question hour. That is  
all.

SHRI RAJ BAHADUR: Her multifa-  
rious engagements would require the Prime  
Minister to reply to the debate on the  
Demands for Grants of the Ministry of  
Home Affairs on Monday immediately after  
question hour. Therefore, I would request  
the House and also seek your permission to  
skip the lunch recess today so that we  
may finish the discussion today and the

Prime Minister may reply on Monday im-  
mediately after the question hour.

SHRI JYOTIRMOY BOSU: On a  
point of order. This House cannot be  
made to dance to the convenience of the  
Prime Minister. This is a very funny  
proposal. It is a democratic institution.  
Or has facism taken hold here also ? We  
cannot allow this.

SHRI JAGANNATH RAO (Chatra-  
pur): The debate will go on to Monday.

SHRI JYOTIRMOY BOSU: She may  
be their leader. But as far as we are concer-  
ned, we have our own rights.

MR. SPEAKER. This is not unusual, The  
other day we had to adjust to the demands  
made in regard to the extension of the  
debate on the Food and Agriculture Minis-  
try's Grants. There we took three hours  
extra. We are very much behind schedule.  
The Prime Minister has some engagements  
already fixed. I had conveyed to her that  
immediately after the question hour on  
Monday, she could reply to the debate. As  
I said, we are very much behind schedule.  
It is only for that reason that we skip the  
lunch recess today. This is just an adjust-  
ment.

SHRI S. M. BANERJEE (Kanpur):  
Today we remain without lunch and on  
Monday with lunch.

MR. SPEAKER: So the lunch recess  
will be skipped today.

SHRI JYOTIRMOY BOSU: To suit  
the convenience of an individual ?

MR. SPEAKER: No. This is a sacri-  
fice made for his convenience because more  
time was allowed on the previous Demands.

SHRI VASANTRAO PURUSHOTTAM  
SATHE (Akofa): It is very surprising,  
amazing and degrading that the hon.  
member should characterise such a request  
as facism.

**SHRI RAJ BAHADUR:** This is to accommodate her. The Prime Minister is the leader of the country and the Leader of the House.

**SHRI JYOTIRMOY BOSU:** Not our leader.

**MR. SPEAKER:** He should not be so touchy on these matters.

#### ORAL ANSWERS TO QUESTIONS

##### Financial Assistance to Himachal Pradesh for relief to people affected by heavy rains

\*502. **SHI VIRBHADRA SINGH:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any representation from the Government of Himachal Pradesh for financial assistance for giving relief to the people who suffered heavily due to heavy rains in the State in 1971; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) and (b). On the request of the Government of Himachal Pradesh, a Central team visited the State in November, 1971 to make an on-the-spot assessment of the situation caused by heavy rains during the months June/July to September and to determine the requirement of funds for various relief, rehabilitation and repair measures. On the basis of the recommendations of the team, a ceiling of expenditure of Rs. 396.50 lakhs was adopted for purposes of Central assistance and communicated to the State Government.

**श्री श्रीरमेश सिंह:** अध्यक्ष महोदय, पिछले वर्ष भारी वर्षा के कारण लगभग सारे हिमाचल प्रदेश में खड़ी फसलों को, खेतों को और मकानों को भारी क्षति पहुंची है और राहत के काम के लिए जो भारत सरकार ने लगभग 3 करोड़ और 90 लाख रुपया हिमाचल प्रदेश की सरकार को देना तय किया है वह आवश्यकता

के अनुसार बहुत कम है। मैं संत्री महोदय से जानना चाहूंगा कि क्या वह वित्तीय सहायता की इस रकम को बढ़ायेगा और क्या इस रकम को बढ़ाने की हिमाचल प्रदेश सरकार ने भी कोई मांग की है ?

**SHRI K.R. GANESH:** This ceiling of Rs.396.50 lakhs was fixed after an on-the-spot enquiry conducted by the study team, and it was fixed in consultation with and in agreement with the State Government.

In answer to the second part of the question, the Government is awaiting details of the actual expenditure in 1971-72. The State Government have asked for an *ad hoc* loan assistance on the 21st March, 1972. After the details of actual expenditure are received, this problem will be discussed with the State Government.

**SHRI VIRBHADRA SINGH:** I want to know how much money out of the sanctioned amount has been actually paid to Himachal Pradesh so far.

**SHRI K.R. GANESH:** Out of the expenditure that the State Government has already incurred only an expenditure under relief items amounting Rs. 13 lakhs out of the amount of Rs. 25 lakhs communicated by the State Government, was found eligible for central assistance; and out of this Rs. 13 lakhs, deducting Rs. 1 lakh which is already there in the budget of the State Government, they were entitled to Rs. 12 lakhs, and according to the criteria fixed for the Central assistance, Rs. 9 lakhs, that is, Rs.6 lakhs, as grant and Rs.3 lakhs as loan, have already been paid.

**श्री प्रताप सिंह:** हिमाचल प्रदेश के हालात का जायजा लेने के लिए यहां से जो टीम गई थी उस ने वहां के हालात को भारी तबियत के साथ देखा था और उस के देखने के बाद ही भारत सरकार ने बतौर वित्तीय सहायता के वह रकम मंजूर की थी। क्या संत्री महोदय यह बतलाने की कृपा करेंगे कि दरियाएँ थमूना और गिरिन्दि में बाढ़ आने से जो इस दौरान में बहने पर भारी नुकसान छोटे छोटे डैमों को हुआ है, बूनेवालों को हुआ है बिचकें की बूने